

श्री अमरजीत जी

Declaration of Assets and Liabilities

Year 2025

I, Nitu Kumari, son/daughter/wife of Shri Dipak Rajak,

Aged 33 years, belonging to Bihar Legislative Assembly Secretariat service and presently working as office attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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13/12/26

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Shri Dipak Rajak	Dependant-1 Sweta Kumari (Daughter)	Dependant-2 Jyoti Kumari (Daughter)	Dependant-3 Name- Sonakshi Kumari (Daughter)	Dependant-4 -Name- Aryan Raj (son)
(i)	Cash	Rs- 20000/-	Rs-15000/-	10000/-	8000/-	2000/-	1000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/C in SBI Bihar Vidhan Mandal Branch -Rs 90000/-	-	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-48000/-annual premium LIC- 28000/-annual premium	-	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	-	Hero Honda TWO WHEELER	-	-	-	-
(vi)	Jewellery (give details of weight and value)	70 gm gold 100gm silver	50 gm gold 80 gm silver	-	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S) <u>Shri Dipak Rajak</u>	Dependant-1 Sweta Kumari(Daughter)	Dependant-2 Jyoti Kumari (Daughter)	Dependant-3 Name- Sonakshi Kumari (Daughter)	Dependant- Name- Aryan Raj (son)
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-	-

also have to be indicated]

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13.02.2026
(a)	(i) Loans from Banks	Bank of Baroda	160000/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number	-	-

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(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
(iii) Sales Tax [Only in case of proprietary business]	-	-
(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :-

-APPLIED

Gender :-

F (M/F)

Date of Birth :-

1 0 0 7 1 9 9 3 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY SECRETARIATE SERVICE
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature नीतु कुमारी

Name of Employee: Nitu KUMari

Place: PATNA

Date: 13.02.2026

Designation: Office attendant

Department: BIHAR LEGISLATIVE ASSEMBLY
SECRETARIATE

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.